

Action-taken Statements on various assurances, promises and undertakings given during the Session

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing action taken by the Government on the various assurances, promises and undertakings given during the Session shown against each:-

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| 1. Statement No. XXXIII | Two Hundred and Twenty First, 2010
[Placed in Library. See No. L.T. 10893/17/23] |
| 2. Statement No. XXXII | Two Hundred and Twenty Eighth, 2013
[Placed in Library. See No. L.T. 10894/17/23] |
| 3. Statement No. XXXII | Two Hundred and Thirtieth, 2013-14
[Placed in Library. See No. L.T. 10895/17/23] |
| 4. Statement No. XXV | Two Hundred and Thirty Seventh, 2015
[Placed in Library. See No. L.T. 10896/17/23] |
| 5. Statement No. XXV | Two Hundred and Thirty Eighth, 2016
[Placed in Library. See No. L.T. 10897/17/23] |
| 6. Statement No. XX | Two Hundred and Forty First, 2016
[Placed in Library. See No. L.T. 10898/17/23] |
| 7. Statement No. XX | Two Hundred and Forty Second, 2017
[Placed in Library. See No. L.T. 10899/17/23] |
| 8. Statement No. XVIII | Two Hundred and Forty Fifth, 2018
[Placed in Library. See No. L.T. 10900/17/23] |
| 9. Statement No. XIX | Two Hundred and Forty Sixth, 2018
[Placed in Library. See No. L.T. 10901/17/23] |
| 10. Statement No. XVII | Two Hundred and Forty Seventh, 2018-19
[Placed in Library. See No. L.T. 10902/17/23] |
| 11. Statement No. XIV | Two Hundred and Forty Ninth, 2019
[Placed in Library. See No. L.T. 10903/17/23] |
| 12. Statement No. XVI | Two Hundred and Fiftieth, 2019
[Placed in Library. See No. L.T. 10904/17/23] |
| 13. Statement No. XV | Two Hundred and Fifty First, 2020
[Placed in Library. See No. L.T. 10905/17/23] |
| 14. Statement No. XII | Two Hundred and Fifty Second, 2020
[Placed in Library. See No. L.T. 10906/17/23] |
| 15. Statement No. XIV | Two Hundred and Fifty Third, 2021
[Placed in Library. See No. L.T. 10907/17/23] |

16. Statement No. XII	Two Hundred and Fifty Fourth, 2021 [Placed in Library. See No. L.T. 10908/17/23]
17. Statement No. VII	Two Hundred and Fifty Fifth, 2021 [Placed in Library. See No. L.T. 10909/17/23]
18. Statement No. IX	Two Hundred and Fifty Sixth, 2022 [Placed in Library. See No. L.T. 10910/17/23]
19. Statement No. IV	Two Hundred and Fifty Seventh, 2022 [Placed in Library. See No. L.T. 10911/17/23]
20. Statement No. IV	Two Hundred and Fifty Eighth, 2022 [Placed in Library. See No. L.T. 10912/17/23]
21. Statement No. III	Two Hundred and Fifty Ninth, 2023 [Placed in Library. See No. L.T. 10913/17/23]
22. Statement No. I	Two Hundred Sixtieth, 2023 [Placed in Library. See No. L.T. 10914/17/23]

SHRI JAIRAM RAMESH: Sir, is it in the name of Shri V. Muraleedharan or is it in his colleague's name?

MR. CHAIRMAN: I think, let them use their own discretion. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: It is in his name only and no typographical error!

MR. CHAIRMAN: No, no. They are fully equipped. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: So, there is no clerical error!

MR. CHAIRMAN: No, no. And we can take pride in his senior colleague absolutely doing justice to all of us. ...*(Interruptions)*...

SHRI V. MURALEEDHARAN: Sir, Jairamji is worried because there were some news reports that machine went wrong and machine had to be repaired. So, he is doubting whether this has happened in this also. ...*(Interruptions)*...

MR. CHAIRMAN: Always remember, his name has 'Ram' in it. ...*(Interruptions)*...

श्री जयराम रमेश : सर, दो 'राम' हैं।...*(व्यवधान)*...

श्री सभापति : दो 'राम' कैसे?

श्री जयराम रमेश : दूसरे में भी 'राम' है। दो 'राम' हैं। ...**(व्यवधान)**...

श्री सभापति : अच्छा, दो 'राम' हैं! श्री रामेश्वर तेली।

I. Reports and Accounts (2022-23) of various oil companies, corporations and institutes and related papers

II. MoUs between the Government of India and various companies

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में मंत्री (श्री रामेश्वर तेली): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(i) (a) Annual Report and Accounts of the Indian Oil Corporation Limited (IOCL), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10169/17/23]

(ii) (a) Annual Report and Accounts of the Oil India Limited (OIL), Dibrugarh, Assam, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of above Report.

[Placed in Library. See No. L.T. 10165/17/23]

(iii) (a) Annual Report and Accounts of the Hindustan Petroleum Corporation Limited (HPCL), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10168/17/23]

(iv) (a) Annual Report and Accounts of the Oil and Natural Gas Corporation Limited (ONGC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller